

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5721
ANSWERED ON:02.05.2002
SUBMISSION OF REPORT ON TRADE LAWS
A. VENKATESH NAIK

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Working Group on Trade laws and WTO has submitted its report to his Ministry;
- (b) if so, whether the said working group has suggested reining on the foreign accounting companies which have made backdoor entry into the country in the name of management consultancy;
- (c) if so, the reaction of the Government thereon; and
- (d) the steps taken by the Government in this regard?

Answer

MINISTER OF LAW, JUSTICE & COMPANY AFFAIRS (SHRI ARUN JAITLEY)

- (a): No working group on `Trade Laws and WTO` has been set up by Department of Company Affairs.
- (b) to (d): Does not arise.